

tion of family accommodation so as to eliminate the deficiencies within a period of 13 years commencing from 1978-79 has been approved

**Clearance of Silt from Hooghly River**

7395 SHRI DHIRENDRANATH BASU Will the Minister of SHIPPING AND TRANSPORT be pleased to state

(a) whether it is a fact that silt clearing in Hooghly River upto Haldia has been held up due to shortage of cranes

(b) if so arrangements Government propose to make in this regard and

(c) whether it is a fact that the project of development of the port has been held up for the time being if so the reasons therefor?

THE MINISTER OF STATE IN CHARGE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI CHAND RAM) (a) to (c) The silt clearing in the upper reaches of Hooghly river up to Haldia has not been held up due to shortage of grab dredgers (presuming that the reference is to grab dredgers and not cranes) The grab dredgers are mostly used at the lock entrance and inside the dock system

The silt clearance in the same reaches of the river is satisfactory except for Balaribar where intensive dredging is being carried out

There is no hold up in the project of development of Haldia Dock System

**Collapse of Nuclear Shop Building at BHEL, Tiruchirapalli**

7396 SHRI M KALYANASUNDARAM Will the Minister of INDUSTRY be pleased to state

(a) whether the Nuclear shop building at the BHEL Tiruchirapalli, collapsed on 19th March,

(b) what are the details of loss, and

(c) what are the causes of the accident?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI) (a) The roof of the Nuclear Production Shop of Bharat Heavy Electricals Ltd Tiruchirapalli, collapsed on the 19th March, 1978 and not the entire building

(b) There were no casualties. A precision drilling machine which was under installation in the Shop suffered some damage. In its preliminary report the Committee, appointed to enquire into the accident have assessed a loss of about Rs 12 lakhs on account of damage to roof structure alone. The total loss will be known when the final report of the Committee which is expected by the end of April 1978 is received

(c) A Committee has been appointed to enquire into the causes of the accident

The Committee on a perusal of designs and site inspection have as a preliminary finding noticed certain inadequacies in the design and also found deviations between the drawings and the actual construction

**Report of the Study group on Industrial Regulations and Procedures**

7397 SHRI KAILASH PRAKASH Will the Minister of INDUSTRY be pleased to state

(a) whether the report of study group on Industrial regulations and

procedures headed by the Additional Secretary Industries has been received;

(b) if so, what are its main recommendations; and

(c) whether a copy of the report will be supplied to the Members of Parliament?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI-MATI ABHA MAITI): (a) to (c). The report of the Study Group on Industrial Regulations and Procedures was laid before Lok Sabha on the 31st March, 1978 by the Minister of Industry. Chapter IX of the Report contains the summary of conclusions and recommendations of the Study Group.

#### Incentives for Setting up Small Scale Units

7398. SHRI NARMADA PRASAD RAI: Will the Minister of INDUSTRY be pleased to state:

(a) whether cottage and small scale industries have been given more incentives than the bidi industry, and

(b) the encouragement being given or proposed to be given by the Central Government to cooperative societies for setting up cottage and small scale industries in Sagar Division in future?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) The Central Government encourages Cooperative Societies for cottage and small scale industries through the training of staff of industrial cooperatives, by 14 cooperative training colleges and one National Cooperative Training Institute. The annual plans of the State Government provide (a) funds for share capital assistance to members of industrial cooperatives, (b) interest subsidy to cooperatives for obtaining loans at concessional rate of interest, and (c) managerial assistance in the form of a grant to meet expenditure of pay and allowances of the Manager/Secretary. This programme of encouragement and assistance by Central and State Governments will be available to Sagar Division.

#### Scheme for Relief to Adivasis

7399. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have undertaken any scheme during the current year of providing relief to Adivasis,

(b) if so, the details thereof, and

(c) the expenditure proposed to be incurred during the year, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) to (c). The programme of tribal development under sub-plans is being continued in the States. A total outlay of Rs 344.12 crores from the State Plans and Rs. 65.00 crores as Special Central Assistant has been set apart for 1978-79. Details are given in the Statement attached. The programmes include schemes in agriculture, horticulture, irrigation, cooperation, education, health, nutrition, etc.